

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO- 1243
ANSWERED ON – 06.12.2021

LIST OF MONUMENTS INCLUDED IN UNESCO'S WORLD HERITAGE LIST

**1243. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:
SHRI THIRUNAVUKKARASAR SU:**

Will the Minister of **CULTURE** be pleased to state:

- (a) the names of monuments in the country which have been included in the UNESCO World Heritage List, State-wise;
- (b) whether the Harappan City, Gujarat and Ramappa Temple, Warangal have recently been conferred the tag of UNESCO World Heritage List;
- (c) if so, the details thereof and the extent to which it will help to augment footfall of visitors;
- (d) whether the Government has taken any steps to send nominations for inclusion of more monuments in the UNESCO list; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) At present, India has 40 World Heritage properties. Out of which 32 are cultural, 07 natural and 01 mixed property. List of World Heritage properties including monuments is placed at Annexure-A.
- (b) & (c) Yes, Sir. In the year 2021, Dholavira: A Harappan city, Gujarat and Kakatiya Rudrashwara (Ramappa) Temple have been inscribed on World Heritage list by the World Heritage Committee. Inscription of any site brings laurels to the country and to the site, which, in turn, helps in increasing footfall of visitors and other economic activities.
- (d) & (e) Yes, Sir. Inclusion of monument/sites properties in the UNESCO list is a continuous process. As per Operational Guidelines, for implementation of World Heritage Convention each state party can send only one nomination either cultural / natural or mixed. For the period 2021-22, Santiniketan, India has been submitted to World Heritage Centre for inscription process.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1243 FOR DATED 06.12.2021

WORLD HERITAGE PROPERTIES IN INDIA (Total 40)

A.	Cultural World Heritage Properties in India	:	32
B.	Natural World Heritage Properties in India	:	07
C.	Mixed World Heritage Properties in India	:	01

CULTURAL SITES:

Under Protection of Archaeological Survey of India (24)

S. No	Name of Site	State	Year of inscription
1.	Agra Fort	Uttar Pradesh	1983
2.	Ajanta Caves	Maharashtra	1983
3.	Ellora Caves	Maharashtra	1983
4.	Taj Mahal	Uttar Pradesh	1983
5.	Group of Monuments at Mahabalipuram	Tamil Nadu	1984
6.	Sun Temple, Konarak	Odisha	1984
7.	Churches and Convents of Goa	Goa	1986
8.	Fatehpur Sikri	Uttar Pradesh	1986
9.	Group of Monuments at Hampi	Karnataka	1986
10.	Khajuraho, Group of Temples	Madhya Pradesh	1986
11.	Elephanta Caves	Maharashtra	1987
12.	Great Living Chola Temples at Thanjavur, Gangaikondacholapuram and Darasuram	Tamil Nadu	1987 & 2004
13.	Group of Monuments at Pattadakal	Karnataka	1987
14.	Buddhist Monuments at Sanchi	Madhya Pradesh	1989
15.	Humayun's Tomb, Delhi	Delhi	1993
16.	Qutb Minar and its Monuments, Delhi	Delhi	1993
17.	Rock Shelters of Bhimbetka	Madhya Pradesh	2003
18.	Champaner-Pavagarh Archaeological Park	Gujarat	2004
19.	Red Fort Complex, Delhi	Delhi	2007
20.	Hill Forts of Rajasthan (Chittaurgarh, Kumbhalgarh, Jaisalmer and Ranthambhore, Amber and Gagron Forts) (Amber and Gagron Forts are under protection of Rajasthan State Archaeology and Museums)	Rajasthan	2013

21.	Rani-ki-Vav (The Queen's Stepwell) at Patan	Gujarat	2014
22.	Archaeological Site of Nalanda Mahavihara (Nalanda University) at Nalanda	Bihar	2016
23.	Dholavira: a Harappan City	Gujarat	2021
24.	Kakatiya Rudreshwara (Ramappa) Temple, Telangana	Telangana	2021

Under Protection of Ministry of Railways (2)

25.	Mountain Railways of India (Darjeeling, 1999), Nilgiri (2005), Kalka - Shimla	West Bengal, Tamil Nadu, Himachal Pradesh	2008
26.	Chhatrapati Shivaji Terminus (formerly Victoria Terminus)	Maharashtra	2004

Under Protection of Bodhgaya Temple Management Committee (1)

27	Mahabodhi Temple Complex at Bodh Gaya	Bihar	2002
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Under Protection of Rajasthan State Archaeology and Museums (1)

28.	The Jantar Mantar, Jaipur	Rajasthan	2010
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Under Protection of Chandigarh Administration (1)

29.	The Architectural Work of Le Corbusier, an Outstanding Contribution to the Modern Movement	Chandigarh	2016
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Under Protection of Ahmedabad Municipal Corporation (1)

30.	Historic City of Ahmedabad	Gujarat	2017
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Under Protection of Bombay Municipal Corporation (1)

31.	Victorian and Art Deco Ensemble of Mumbai	Govt of Maharashtra	2018
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Under Protection of Jaipur Municipal Corporation (1)

32.	Jaipur City, Rajasthan	Govt of Rajasthan	2019
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NATURAL PROPERTIES: (7)**Under Protection of Ministry of Environment, Forest and Climate Changes**

33.	Kaziranga National Park	Assam	1985
34.	Keoladeo National Park	Rajasthan	1985
35.	Manas Wildlife Sanctuary	Assam	1985
36.	Sunderbans National Park	West Bengal	1987
37.	Nanda Devi and Valley of Flowers National Parks	Uttarakhand	1988, 2005
38.	Western Ghats	Karnataka, Kerala, Maharashtra, Tamil Nadu	2012
39	Great Himalayan National Park	Himachal Pradesh	2014

MIXED PROPERTIES: (1)**Under Protection of Ministry of Environment, Forest and Climate Changes**

40.	Khangchendzonga National Park (2016)	Sikkim	2016
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